

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:716
ANSWERED ON:04.03.2005
REINSTATEMENT OF COLLIERY EMPLOYEES
Mahto Shri Tek Lal

Will the Minister of COAL be pleased to state:

- (a) whether the Government propose to reinstate thousands of those colliery employees who were dismissed due to long absence from duty;
- (b) whether the BCCL, CCL, ECL and other companies have given any suggestions to the Government in this regard;
- (c) if so, the time by which the above employees are likely to be reinstated;
- (d) if not, the reasons therefor;
- (e) whether the Government propose to provide jobs on compassionate ground to the dependents of the deceased employees of various coal companies including those who got employment in lieu of their land; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR COAL (DR. DASARI NARAYANA RAO)

- (a): No, Sir. As reported by Coal India Limited there is no such proposal. Disciplinary action is taken as per standing orders of the company and review of such action is done at the time of appeal depending upon the merits of the case.
- (b): No, Sir.
- (c & d): Does not arise in view of reply given to part (b) above.
- (e)&(f): No, Sir. This is a matter for coal companies to decide.